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O.A. No. 623 of 2009

V. Srinivas Rao.....Applicant

Vs

Union of India & Ors.....Respondents

Order dated: 01.12.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&

Hon'ble Shri A. K. Patnaik, Member(Judl.)

Heard Mr. Achintya Das, Ld. Counsel for the applicant and Mr. M.K.Das, Ld. Counsel appearing for the Respondent-Railways.

Mr. M.K.Das, Ld. Counsel for the Railways submitted copy of provisional seniority list of Chief Commercial Clerk (Booking) of Khurda Road Division as on 01.10.2010, which was published on 19.10.2010 during the pendency of this O.A. In this list the position of the applicant has been correctly reflected as submitted by the Ld. Counsel for the Respondents. This is not disputed by Mr. Achintya Das, Ld. Counsel for the applicant.

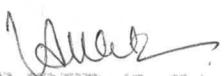
This O.A. was already heard and hearing was also concluded. But, in view of the fact that the seniority list produced by the Respondents today in the Court, Mr. Achintya Das submits that there is nothing further in this

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O.A. to be adjudicated as the prayer of the applicant has also been taken care of by issuing this Seniority List. Hence, he does not press the matter further.

Accordingly, recording the above, the O.A. is disposed of being infructuous.


MEMBER (Judl.)


MEMBER(Admn.)

RK